

Through FAX

(J.H.C.Sch. 1-7)

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From :

**Anil Kumar Choudhary,**  
Registrar General,  
High Court of Jharkhand,  
Ranchi.

File No. XXII (6)/1/14-15/Apptt

Letter No. 8075-8143 /Apptt.

Dated: 22<sup>nd</sup> July, 2014

To,

1. Sri Chandresh Kumar, District & Additional Sessions Judge, Giridih (U.O.T. to the post of Principal Judge, Family Court, Dumka),
2. Sri Anil Kumar Singh No. 2, District & Additional Sessions Judge, Lohardaga
3. Sri Arun Kumar Singh No. 2, District & Additional Sessions Judge, Koderma,
4. Smt. Seema Sinha, District & Additional Sessions Judge, Hazaribagh (U.O.T. to the post of Principal Judge, Family Court, Koderma),
5. Sri Chandra Shekhar Pandey, District & Additional Sessions Judge, Godda (U.O.T. to the post of Principal Judge, Family Court, Chaibasa),
6. Sri Chandra Bhushan Singh, District & Additional Sessions Judge, Sahebganj (U.O.T. to the post of Principal Judge, Family Court, Gumla),
7. Sri Vivekanand Banerjee, District & Additional Sessions Judge-cum-P.O. MVACTION, Hazaribagh (U.O.T. to the post of Principal Judge, Family Court, Chatra),
8. Sri Vijay Shanker Shukla, Dist. & Addl. Sess. Judge-cum-Spl. Judge, Vigil. Bureau, Chaibasa,
9. Sri Lalji Singh Kushwaha, District & Additional Sessions Judge, Latehar,
10. Sri Vijai Kumar Sharma, District & Additional Sessions Judge-cum-C.B.I., Dhanbad,
11. Sri Mithilesh Prasad, Joint Secretary –cum-Addl. L.R. Law (Judl.) Deptt. Ranchi,
12. Sri Bipin Bihari, District & Additional Sessions Judge, Bokaro,
13. Sri Arun Kumar Rai, Judicial Commissioner, Ranchi
14. Sri Manoj Prasad, Judicial Commissioner, Ranchi,
15. Sri Mohammad Shakir, Judicial Commissioner-cum-Spl. Judge, Vigilance Ranchi,
16. Sri Akhil Kumar, District & Additional Sessions Judge, Gumla,
17. Sri Ram Sharma, District & Additional Sessions Judge, Dhanbad,
18. Sri Satya Prakash Sinha, District & Additional Sessions Judge, Jamshedpur,
19. Sri Nikesh Kumar Sinha, Dist. & Addl. Sess. Judge-cum-Spl. Judge, C.B.I., Dhanbad,
20. Sri Sushil Kumar Jha, District & Additional Sessions Judge, Simdega,
21. Sri Girish Chandra Sinha, District & Additional Sessions Judge, Saraikela,
22. Sri Raj Narayan Mishra, District & Additional Sessions Judge, Pakur,
23. Sri Ashok Kr. Singh 'Ashok', District & Additional Sessions Judge, Deoghar,
24. Sri Girijesh Kumar Dubey, District & Additional Sessions Judge, Daltonganj,
25. Sri Ashok Kumar Pathak, Dist. & Addl. Sess. Judge-cum-Spl. Judge, C.B.I., Dhanbad,
26. Sri Praveen Kumar Sinha, District & Additional Sessions Judge-cum-Spl Judge C.B.I., Dhanbad,
27. Sri Maya Shanker Rai, District & Additional Sessions Judge, Garhwa,
28. Sri Bal Mukund Roy, J.C.-cum-Spl. Judge, CBI (AHD Scam), Ranchi,
29. Sri Brij Mohan Singh, District & Additional Sessions Judge, Koderma,
30. Sri Om Prakash Srivastava, District & Additional Sessions Judge, Chaibasa,
31. Sri Mohan Choubey, J.C.-cum-Spl. Judge, CBI (Other than AHD Scam), Ranchi,
32. Sri Barun Kumar Mishra, District & Additional Sessions Judge, Jamshedpur (Ghatshila),
33. Sri Pravin Kumar, District & Additional Sessions Judge, Sahebganj (Rajmahal),
34. Sri Lalit Prakash Choubey, District & Additional Sessions Judge, Bokaro,
35. Sri Anil Kumar Roy, Joint Registrar (Judicial), High Court Of Jharkhand, Ranchi,
36. Sri Vidhan Chandra Choudhary, District & Additional Sessions Judge, Dhanbad,
37. Sri Jitendra Prasad Singh, District & Additional Sessions Judge-cum-Spl Judge Vigilance, Daltonganj,
38. Smt. Rita Mishra, Judicial Commissioner, Ranchi,
39. Sri Shiv Sharan Dubey, District & Additional Sessions Judge, Jamtara,
40. Sri Awadhesh Kumar Mishra, J.C.-cum-Spl. Judge, CBI (AHD Scam), Ranchi,
41. Sri Arun Kumar Chaturvedi, Dist. & Addl. Sess. Judge-cum-Spl. Judge, CBI (other than AHD Scam) Ranchi,
42. Sri Om Prakash Singh, District & Additional Sessions Judge, Khunti,
43. Sri Suresh Chandra Jaiswal, District & Additional Sessions Judge, Hazaribagh,
44. Sri Pradeep Kumar Chourasia, District & Additional Sessions Judge, Deoghar,
45. Sri Abhay Kumar Sinha, District & Additional Sessions Judge-cum-Spl Judge Vigilance, Dhanbad,

22.07.14



46. Sri Yogeshwar Mani, Dist. & Addl. Sess. Judge-cum-Spl. Judge, CBI (AHD) Ranchi,
47. Sri Brajesh Kumar Gautam, J.C.-cum-Spl Judge, C.B.I. (AHD Scam Cases) Ranchi,
48. Sri Deepak Nath Tiwary, District & Additional Sessions Judge, Jamshedpur,
49. Sri Sanjay Kumar Chandhariyavi, District & Additional Sessions Judge, Jamshedpur,
50. Sri Nalin Kumar, OSD Judicial to H.E. the Governor, Ranchi,
51. Sri Mahesh Chandra Verma, District & Additional Sessions Judge, Deoghar,
52. Sri Pradip Kumar Choubey, District & Additional Sessions Judge, Giridih,
53. Sri Ram Babu Guprta, District & Additional Sessions Judge, Garhwa,
54. Sri Ajit Kumar, District & Additional Sessions Judge, Deoghar,
55. Sri Kumar Kamal, Joint Registrar (List & Computer), High Court of Jharkhand, Ranchi,
56. Sri Sunil Kumar Singh No. 1, District & Additional Sessions Judge, Godda,
57. Sri Ashutosh Dubey, District & Additional Sessions Judge-cum-Spl Judge Vigilance, Dumka,
58. Sri Pradeep Kumar, District & Additional Sessions Judge, Chatra,
59. Sri Rizwan Ahmad, District & Additional Sessions Judge-cum-Spl Judge Vigilance, Hazaribagh,
60. Ms. Babita Prasad, District & Additional Sessions Judge, Bokaro,
61. Sri Sundip Sharma, District & Additional Sessions Judge, Jamshedpur,
62. Sri Ashish Saxena, District & Additional Sessions Judge, Bermo at Tenughat, (Bokaro),
63. Sri Ram Bachan Singh, District & Additional Sessions Judge, Sahebganj,
64. Sri Alok Kumar Dubey, District & Additional Sessions Judge, Chatra,
65. Sri Sachindra Kumar Pandey, District & Additional Sessions Judge, Ghatsila, (Jamshedpur),
66. Sri Ramesh Kumar Srivastava, District & Additional Sessions Judge, Bermo at Tenughat, (Bokaro),
67. Sri Rajesh Kumar Pandey, District & Additional Sessions Judge, Latehar,
68. Sri Raghubar Dayal, District & Additional Sessions Judge, Daltonganj.

Sub.: Regarding **nomination** for attending one day Refresher Training Course scheduled to be held on **02<sup>nd</sup> August, 2014** in the Judicial Academy, Jharkhand, Ranchi.

Sir,

I am directed to inform that the Court has been pleased to nominate you to attend one day Refresher Training Course on "**Just Compensation and Claim of compensation under 163 A and 166 of the Motor Vehicles Act**" scheduled to be held on **02<sup>nd</sup> August, 2014** with a direction to report to the Judicial Academy, Jharkhand, Ranchi on **02<sup>nd</sup> August, 2014 at 9:30 A.M.** in proper dress.


I am also to inform the officer concerned, who needs accommodation during the course, kindly inform the Academy with itinerary by return **FAX**, so that information with regard to their Stay shall be communicated.

This is for your information and needful.

Yours faithfully,  
Sd/- A.K.Choudhary  
Registrar General

Memo No. 8144 - 8169 /Apptt. dated Ranchi the 22.07.14

Copy forwarded to the Principal District & Sessions Judges, Bokaro / Chatra / Chaibasa / Deoghar /Dhanbad / Dumka / Daltonganj / Garhwa/ Giridih / Gumla /Godda/Hazaribag / Jamtara /Jamshedpur / Koderma/ Khunti/Latehar /Lohardaga /Pakur/ Seraikella-Kharsawan/Simdega /Sahebganj/ including Principal Judicial Commissioner Ranchi, the Member Secretary, JHALSA, Ranchi for information / the C.P.C., e-Courts Project, J.H.C., Ranchi and Deputy Registrar (Protocol), J.H.C. Ranchi for getting up-load the letter on the Court's Website and the Director, Judicial Academy, Jharkhand, Ranchi, with an information that Hon'ble Court has been pleased to exempt Sri Krishna Ranjan, C.P.C. e-Court's Project, J.H.C. Ranchi and Sri Gopal Kumar Roy, District & Additional Sessions Judge, Hazaribagh from attending the aforesaid Course with reference to his letter No. 270/JAJ dated 17.07.2014.

  
22.07.14  
Registrar General